

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/945CHE)2024

PETITION NUMBER : CP(IB)/62(CHE)2024

NAME OF THE PETITIONER : Indian Bank

**NAME OF THE RESPONDENT(S) : J Aldrin Selvarani (Yashica Electronics Pvt
Ltd)**

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr.Pravin Kumar for the Applicant. None appears for the
IRP/Respondent.

Case is posted for hearing on **02.07.2024**.

-SD-

RAVICHANDRAN RAMASAMY
Member (Technical)

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-SD-

JYOTI KUMAR TRIPATHI
Member (Judicial)